

**HIGH COURT OF UTTARAKHAND, NAINITAL**  
**NOTIFICATION**

Dated: March 24, 2020

No. 82 /UHC/Stationery/2020

Having considered the safety measures already taken by High Court of Uttarakhand to combat the impending threat of COVID-19 (coronavirus) and considering the prevalent situation in view of the lockdown of the State till 31.03.2020, declared by the State Government and in view of requests of Bar Associations in this regard, Hon'ble High Court of Uttarakhand, is pleased to close all the Subordinate Courts of the State w.e.f. 26<sup>th</sup> of March till 04.04.2020. However, the cases of utmost importance/urgency, the District Judge shall decide as to whether urgency exist or not and to take action, as per convenience.

Remands and Bails of the arrested person shall be done as per the holidays practice. In lieu of the closure of the Courts, during the aforesaid period, all the Courts shall be working in coming summer vacation/winter vacation and no recess will be admissible to the officers.

By order of the Hon'ble Court

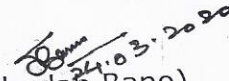
Sd/-  
(Hira Singh Bonal)  
H.J.S.  
Registrar General

Dated: March 24, 2020

No. 1737 /UHC/ Stationery/2020

Copy forwarded for information and necessary action to:-

1. Secretary General, Supreme Court of India, New Delhi.
2. Joint Secretary, Ministry of Law & Justice, Jaisalmer House, Man Singh Road, New Delhi.
3. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
4. Secretary, Legislative and Parliamentary Affairs, Government of Uttarakhand, Vidhan Sabha, Dehradun.
5. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Nainital.
6. Member-Secretary, State Legal Services Authority, Nainital.
7. P.P.S. to Hon'ble the Chief Justice.
8. P.S./ P.A to Hon'ble Judge with the request to place this notification for His Lordship's kind perusal
9. All District Judges, State Judiciary, Uttarakhand.
10. Principal Judge / Judges Family Courts, Dehradun, Hardwar, Nainital, Pauri Garhwal & Udham Singh Nagar.
11. All the Registrars of the Court.
12. Joint Registrars of the Court.
13. OIC/ NIC & System Analyst of the Court with the request to upload this Office Memorandum in the official website of High Court of Uttarakhand.
14. Joint Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee with the request to publish the notification in the next issue of the Gazette of Uttarakhand.
15. Guard File.
16. Notice Board.

  
(Shadab Bano)  
H.J.S.  
Registrar (Inspection)